



**ADMINISTRATION OF THE UNION TERRITORY OF LADAKH
LADAKH POLLUTION CONTROL COMMITTEE**

The Consultant Judicial-NGT (P.B),
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi.

No.: LPCC/UTL/NGT/2024/ 313-314 dt: 17/08/2024.

Sub: Filling of response in O.A No: 497/2024 dt:06/05/2024 in News item titled "Impact of pharmaceutical toxicity on the environment and its regulatory aspects"-regd.

Ref: NGT e-mail dt: 25-06-2024 (judicial-ngt@gov.in)

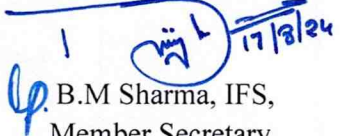
Sir,

This is in reference to O.A No: 497/2024 dt: 06/05/2024 in News item titled "Impact of pharmaceutical toxicity on the environment and its regulatory aspects" the information regarding disclosing the compliance of the norms by pharmaceutical company, the regulatory guidelines in force, number of pharmaceutical companies in each of the State and number of such companies complying with norms and number of companies against whom action is taken for violation of the norms as also the proposed action for prevention of environment from pharmaceutical toxicity.

In this regard, the matter may be treated as nil as no pharmaceutical company exist in the UT of Ladakh.

The information may kindly be placed before the Hon'ble NGT for consideration please.

Yours faithfully,


B.M Sharma, IFS,
Member Secretary,

Ladakh Pollution Control Committee,
UT of Ladakh.

Copy to the: -

- Chairman, Ladakh Pollution Control Committee, UT of Ladakh, for favour of kind information.